



( 2 )

Karimpanal Arcade East Fort, Thiruvananthapuram - 695 023 represented by its Branch Manager, as an additional respondent in Company Appeal (IBC)/11/KOB/2024.

The Applicant Bank is directed to issue notice along with amended copy of the Company Appeal to the newly added respondent by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith a proof of service of notice served on the newly added respondent at least three days before the next date of hearing. In addition to above, Registry is also directed to issue notice to the newly added respondent.

With the aforesaid observations, this IA(IBC)/117/KOB/2024 is **allowed and disposed of.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T. KRISHNA VALLI  
MEMBER (JUDICIAL)**